

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-02-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1000/2019
NAME OF THE PETITIONER : Old Lane India Cyprus Fund II Ltd
NAME OF THE RESPONDENTS : Rudradev Info Park ltd & 3 Ors
UNDER SECTION : Sec 241/242 of CA, 2013

ORDER

Due to paucity of time, matter is adjourned to 26.03.2021.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

VS

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)